NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

IB-589 (ND)/2017

PRESENT: SMT. INA MALHOTRA, HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s Blueview Properties Pvt. Ltd. Vs. M/s Swift Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Akshay Ringe, Mr. Anupam Singh, and Mr.

Siddharth Joshi, Advocates

For the Respondent:

None

ORDER

Tracking report has been filed showing service on the Corporate Debtor on 8th December, 2017.

Be listed before the Regular Bench on 7th January, 2018.

-5-d-1 (Ina Malhotra) Member (J)